

12.32 hrs.

Title: Papers laid on the Table by members/ministers.

PAPERS LAID ON THE TABLE

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK): On behalf of Shri L.K. Advani, I beg to lay on the Table:-

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the National Foundation for Communal Harmony, New Delhi, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Foundation for Communal Harmony, New Delhi, for the year 2002-2003.

(Placed in Library. See No. LT 8051/2003)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): On behalf of Shri Arun Shourie, I beg to lay on the table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Indian Telegraph (Amendment) Ordinance, 2003 (No.7 of 2003), under Rule 71(2) of the Rules of Procedure and Conduct of Business in Lok Sabha.

(Placed in Library. See No. LT 8052/2003)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2)(a) of the Constitution of India:-

- i. The Taxation Laws (Amendment) Ordinance, 2003 (No. 2 of 2003) promulgated by the President on the 8th September, 2003, together with a corrigendum thereto (in Hindi version only).
(Placed in Library. See No. LT 8053/2003)
- ii. The National Tax Tribunal Ordinance, 2003 (No.3 of 2003) promulgated by the President on the 16th October, 2003.
(Placed in Library. See No. LT 8054/2003)
- iii. The Prevention of Terrorism (Amendment) Ordinance, 2003 (No.4 of 2003) promulgated by the President on the 27th October, 2003.
(Placed in Library. See No. LT 8055/2003)
- iv. The Representation of the People (Amendment) Ordinance, 2003 (No.5 of 2003) promulgated by the President on the 29th October, 2003.
(Placed in Library. See No. LT 8056/2003)
- v. The Delimitation (Amendment) Ordinance, 2003 (No.6 of 2003) promulgated by the President on the 31st October, 2003.
(Placed in Library. See No. LT 8057/2003)
- vi. The Indian Telegraph (Amendment) Ordinance, 2003 (No.7 of 2003) promulgated by the President on the 5th November, 2003.
(Placed in Library. See No. LT 8058/2003)

vii. **The Indian Medicine Central Council (Amendment) Ordinance, 2003 (No.8 of 2003) promulgated by the President on the 7th November, 2003 together with a corrigendum thereto (in Hindi version only).**

(Placed in Library. See No. LT 8059/2003)

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री छत्रपाल सिंह) : अध्यक्ष महोदय, मैं आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उपधारा (6) के अंतर्गत अधिसूचना संख्या का.आ. 1148(अ), जो

1 अक्टूबर, 2003 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसमें यह निर्देश दिया गया है कि अधिसूचना में विनिर्दिष्ट विनिर्माता वा 2003-2004 के रबी के मौसम के दौरान अधिसूचना में उल्लिखित राज्यों अथवा संघ राज्य क्षेत्रों में पंजीकृत उर्वरक डीलरों को ही उर्वरक का विक्रय करेंगे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library. See No. LT 8060/2003)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK): On behalf of Shri I.D. Swami, I beg to lay on the Table a copy of the Central Reserve Police Force, Combatized (Group 'C' and Group 'D' Posts) Recruitment Rules, 2003 published in Notification No. G.S.R.342 in Gazette of India dated the 4th October, 2003, under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949.

(Placed in Library. See No. LT 8061/2003)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRI SATYA BRATA MOOKHERJEE): I beg to lay on the Table-

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Institute of Economic Growth, Development of Planning Centre, Delhi, for the year 2002-2003, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Economic Growth, Development of Planning Centre, Delhi, for the year 2002-2003.

(Placed in Library. See No. LT 8062/2003)

- (2)(i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Mumbai, for the year 2002-2003, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Atomic Energy Education Society, Mumbai, for the year 2002-2003.

(Placed in Library. See No. LT 8063/2003)

- (3)(i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Mumbai, for the year 2002-2003, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Memorial Centre, Mumbai, for the year 2002-2003.

(Placed in Library. See No. LT 8064/2003)

- (4)(i) A copy of the Annual Report (Hindi and English versions) of the Institute for Plasma Research, Gandhinagar, for the year 2002-2003, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Plasma Research, Gandhinagar, for the year 2002-2003.

(Placed in Library. See No. LT 8065/2003)

पोत परिवहन मंत्रालय में राज्य मंत्री (श्री दिलीपकुमार मनसुखलाल गांधी) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1)(एक) विशाखापत्तनम डॉक लेबर बोर्ड, विशाखापत्तनम के वर्ष 2002-2003 के वार्षिक प्रशासनिक प्रतिवेदन की एक प्रति (हिन्दी और अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) विशाखापत्तनम डॉक लेबर बोर्ड, विशाखापत्तनम के वर्ष 2002-2003 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी और अंग्रेजी संस्करण)

(Placed in Library. See No. LT 8066/2003)

THE MINISTER OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND MINISTER OF STATE IN THE DEPARTMENT OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI TAPAN SIKDAR): I beg to lay on the Table-

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Electronics Service and Training Centre, Nainital, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Electronics Service and Training Centre, Nainital, for the year 2002-2003.

(Placed in Library. See No. LT 8067/2003)

- (2)(i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hand Tools, Jalandhar, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Hand Tools, Jalandhar, for the year 2002-2003.

(Placed in Library. See No. LT 8068/2003)

- (3)(i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Tool Design, Hyderabad, for the year 2002-2003.

(Placed in Library. See No. LT 8069/2003)

- (4)(i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Bhubaneswar, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room and Training Centre, Bhubaneswar, for the year 2002-2003.

(Placed in Library. See No. LT 8070/2003)

- (5)(i) A copy of the Annual Report (Hindi and English versions) of the Indo-Danish Tool Room, Jamshedpur, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo-Danish Tool Room, Jamshedpur, for the year 2002-2003.

(Placed in Library. See No. LT 8071/2003)

- (6)(i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Indore, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo-German Tool Room, Indore, for the year 2002-2003.

(Placed in Library. See No. LT 8072/2003)

- (7)(i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room, Ludhiana, for the year 2002-2003.

(Placed in Library. See No. LT 8073/2003)

- (8)(i) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Mumbai, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Design of Electrical Measuring Instruments, Mumbai, for the year 2002-2003.

(Placed in Library. See No. LT 8074/2003)

...(Interruptions)

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